

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
O.A.No.185/2001

Date of order:09.05.2001

Gulab, S/o Ahmad, retired Blacksmith, R/o Village
Tabiji, Ajmer.

...Applicant.

Vs.

1. Union of India through General Manager, W.Rly,
Churchgate, Mumbai.
2. Divisional Railway Manager, W. Railway, Ratlam (MP).

...Respondents.

Mr.A.S.Rathor - Counsel for applicant

CORAM:

Hon'ble Mr.S.K.Agarwal, Judicial Member

Hon'ble Mr.N.P.Nawani, Administrative Member.

PER HON'BLE MR,S.K.AGARWAL, JUDICIAL MEMBER.

In this O.A under Sec.19 of the Administrative
Tribunals Act, 1985, the applicant makes a prayer to direct
the respondents to implement the Fifth Pay Commission Pay
scale for the month of January & February 1996 and other
retiral benefits in consequence thereof.

2. It appears that the respondents' department has issued
a letter dated 6.7.99 to the Secretary, Western Railway
Retired Employees Association, that the case of the applicant
is under process and will be disposed of soon.

3. The counsel for the applicant submits that this O.A may
be disposed of at this stage by giving suitable direction to
the respondents upon the representation of the applicant to
dispose of the representation within a specified period by a
reasoned and speaking order sympathetically.

4. In view of the submissions made before us, we direct
that if the applicant files a representation before respondent
No.2 within two weeks from the date of passing of this order,
then the same may be disposed of/decided by respondent No.2

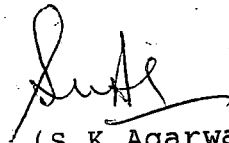
within two months from the date of receipt of the representation, by a reasoned and speaking order, considering the agrievance of the applicant sympathetically and if the applicant is entitled to the revised pay scale, as per the recommendations of the Fifth Pay Commission w.e.f. 1.1.1996, the same shall be paid to him with all consequential and retiral benefits.

5. With the above directions, the O.A is disposed of at the stage of admission.



(N.P.Nawani)

Member (A).



(S.K.Agarwal)

Member (J).